

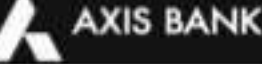
FORM G – VERSION 3**INVITATION FOR EXPRESSION OF INTEREST FOR
ATTIVO ECONOMIC ZONE (KOLKATA) PRIVATE LIMITED OPERATING IN
“AUTOMOBILE WORKSHOP” AT PASCHIM MEDNIPUR, WEST BENGAL.**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Attivo Economic Zone (Kolkata) Private Limited PAN: AADCB2957M CIN: U34105WB2007PTC120650
2.	Address of the registered office	Unit No. 709, 7th Floor, Merlin Infinite, DN-51, Sector-V, Salt Lake City, Kolkata-700091, Bidhan Nagar CK Market, North 24 Parganas, Saltlake, West Bengal, India, 700091
3.	URL of website	attivoeconomic.sipl@gmail.com
4.	Details of place where majority of fixed assets are located	Paschim Mednipur, West Bengal
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products / services sold in last financial year	As per the last available Audited Financial Statements for the FY 2024-25, revenue from operations was NIL
7.	Number of employees/ workmen	Not Known
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The Audited Financial Statements for the F.Y. 2023-24 and 2024-25 are available. These Financial Statements, including Creditors List, can be obtained by emailing to the RP at attivoeconomic.sipl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by emailing to the RP at attivoeconomic.sipl@gmail.com
10.	Last date for receipt of expression of interest	Friday, 21st August, 2026
11.	Date of issue of provisional list of prospective resolution applicants	Monday, 31 st August, 2026
12.	Last date for submission of objections to provisional list	Saturday, 5 th September, 2026
13.	Date of issue of final list of prospective resolution applicants	Tuesday, 15 th September, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Sunday, 20 th September, 2026

15.	Last date for submission of resolution plans	Tuesday, 20th October, 2026 (Subject to approval by the Adjudicating Authority)
16.	Process email id to submit Expression of Interest	attivoeconomic.sipl@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Not Known

Mr. Anup Kumar Singh
Resolution Professional
Attivo Economic Zone (Kolkata) Private Limited
IBBI/IPA-001/IP-P00153/2017-2018/10322
AFA Valid till: 30.06.2027
Suite 1B, 1st Floor, 22/28A Manoharpukur Road
Kolkata-700029, West Bengal, India
Date and Place: 8th August, 2026, Kolkata

**AXIS BANK LTD**
AC Market Building, 1 Shakespeare Sarani, 3rd Floor, Kolkata - 700071

Appendix IV (See Rule 8(1))
POSSESSION NOTICE FOR IMMovable PROPERTY)
Whereas, the undersigned being the Authorized Officer of the Axis Bank Ltd. under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(12) reading with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice calling upon the borrower/s/guarantor/s to repay the amount mentioned in the notice along with contractual rate of interest plus penal interest, charges, costs etc. within 60 days from the date of the said notice. The borrower/s/guarantor/s, having failed to repay the amount, notice is hereby given to the borrower/s/guarantor/s, in particular and the public, in general, that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under section 13(4) of the said Act read with rule 8 of the said Rules on the date mentioned hereafter. The borrower/s/guarantor/s, in particular, and the public, in general, are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Axis Bank Ltd., for an amount mentioned in the notice along with interest thereon and penal interest, charges, costs etc. from date of demand notice.

The borrower's attention is invited to the provisions of Sub Section (8) of Section 13 of the SARFAESI Act, 2002 in respect of time available, to redeem the secured assets.

Name & Address of Borrowers / Guarantors	A) Amount Due as on date B) Date of Demand Notice C) Date of Possession (Symbolic)
1. Mr. Basudev De S/O Brajanandan De 2. Mr. Brajananda Dey S/O Balam Dey 3. Mrs. Arpita Karmakar W/O Basudev De All Residing At : Vill. Amdol, Murari, P.O. Amdol, P.S. Murari, Near Durga Amdol, Dist. Birbhum, West Bengal, Pin 731219	A) Rs. 25,61,986.55 due under Loan A/c No. 924030030440353, as on 16-02-2026 (this amount includes interest applied till 05-09-2025) and Rs. 47,428.65 due under Loan A/c No. 924030030440379, as on 16-02-2026 (this amount includes interest applied till 05-05-2025) B) 04.03.2026 C) 06.08.2026

Description of the Mortgaged Property
ALL that piece and parcel of land with building situated at Dist- Birbhum, P.S.- Murari, Mouza- Shimbaram, J.L. No. 57, Khatnol No. L.R. 1208, Plot No - 508, Area 2.41 Dec. (as per khatian), 3 Dec. (as per conversion certificate vide conversion case no. CN/2021/0304/69), Nature - (Viti, State - West Bengal, Pin Code - 731219, together with all the buildings and structures thereon, fixtures, fittings and all plant and machinery attached to the earth or permanently fastened to anything attached to the earth, both present and future. The Property is in the name of BRAJONANDA DEY.

Name & Address of Borrowers / Guarantors	A) Amount Due as on date B) Date of Demand Notice C) Date of Possession (Symbolic)
1. Mr. Manoran Seikh S/O Masud Seikh 2. Mrs. Sorifunnessa Bibi W/O Saifulak All Residing at: Bhattacharya, Bilbari Nabagram, Murshidabad West Bengal - 742181. Both Residing at: Mouza - Betur, Plot No - 1940, 1941, 1942, 1943, L.R. Khatian No-1871, J.L. No - 106, Murshidabad - 742149.	A) Rs. 14,07,414.00 due under Loan A/c No. 923030009971910, as on 25-11-2025 (this amount includes interest applied till 05-05-2025) and Rs. 50,579.00 due under Loan A/c No. 923030009971919, as on 25-11-2025, (this amount includes interest applied till 05-05-2025) B) 22.01.2026 C) 06.08.2026

Description of the Mortgaged Property
ALL THAT piece and parcel of land measuring 3.68 Decimals more or less, lying and situated at Mouza - Betur, Plot No - 1940, 1941, 1942, 1943 L.R. Khatian No - 1871, J.L. No - 106, Under P.S. - Nabagram The District Of Murshidabad, West Bengal, along with building and structure standing thereon.

Name & Address of Borrowers / Guarantors	A) Amount Due as on date B) Date of Demand Notice C) Date of Possession (Symbolic)
1. Mr. Dhanapati Mondal S/o Bisweswar Mondal 2. Mrs. Radharani Mandal W/o Dhanapati Mondal Both are residing at: Saranahat, Sindri, North 24 Parganas - 743297.	A) Rs. 94,561.37 due under Loan A/c No. 917030073220079, as on 03-01-2024 (this amount includes interest applied till 01-11-2023) and Rs. 73,688.07 due under Loan A/c No. 917030073220040, as on 03-01-2024 (this amount includes interest applied till 01-11-2023) B) 28.05.2024 C) 06.08.2026

Description of the Mortgaged Property
ALL THAT piece and parcel of land measuring about 24.25 decimals lying and situated under Mouza - Raghabpur, J.L. No. 2, Plot No. 1, under P.S. Bagdan and district North 24 Parganas, together with building constructed thereon.

Name & Address of Borrowers / Guarantors	A) Amount Due as on date B) Date of Demand Notice C) Date of Possession (Symbolic)
1. Mr. Md Jahangir SK S/O, Sarifat Hossain, Joykrishnapur, Kohetpur, Namita, Murshidabad, West Bengal - 742224 2. Mrs. Sarifon Nessa Beauty W/O. Md. Jahangir SK Kohetpur, Joykrishnapur, Basudebpur, Murshidabad, West Bengal - 742224 Both are also Residing at: Mouza - Kohetpur, Plot No - 388, L.R. Khatian No - 2079, J.L. No - 84, Under P.S. - Samsheerganj, P.O. - Joykrishnapur, In the district of Murshidabad, West Bengal.	A) Rs. 16,66,135.04 due under Loan A/c No. 917030073220079, as on 03-01-2024 (this amount includes interest applied till 01-11-2023) and Rs. 26,399.25 due under Loan A/c No. 917030073220040, as on 03-01-2024 (this amount includes interest applied till 01-11-2023) B) 17.01.2026 C) 06.08.2026

Description of the Mortgaged Property
ALL THAT piece and parcel of land measuring about 3.30 Decimals more or less, lying and situated at Mouza - Kohetpur, Plot No - 388, L.R. Khatian No - 2079, J.L. No - 84, Under P.S. - Samsheerganj, P.O. - Joykrishnapur, In the District of Murshidabad, West Bengal, along with building and structure standing thereon. Boundaries as per deed : North : Deji Bi, South : 08 ft Road, East : Sarani Das, West : Md. Jahangir SK.

Name & Address of Borrowers / Guarantors	A) Amount Due as on date B) Date of Demand Notice C) Date of Possession (Symbolic)
1. Mr. Mustaque Ahmed S/O, Abdul Latif 2. Mrs. Salma Parvin W/O, Mustaque Ahmed Both are Residing At : Gobindapur, Majhira, Murshidabad, 742405.	A) Rs. 34,00,460.55 due under Loan A/c No. 922030021128969, as on 05-05-2025 (this amount includes interest applied till 05-05-2025) and Rs. 48,274.65 due under Loan A/c No. 922030021128972, as on 05-05-2025, (this amount includes interest applied till 05-05-2025) B) 12.02.2026 C) 06.08.2026

Description of the Mortgaged Property
ALL THAT piece and parcel of land measuring about 7.830 Decimals more or less, lying and situated at Mouza - Jadupur, J.L. No - 55, Plot No - 77, L.R. Khatian No - 3001, within the jurisdiction of Police Station - Behnampore Town, In the District of Murshidabad, along with building and structure standing thereon.

Name & Address of Borrowers / Guarantors	A) Amount Due as on date B) Date of Demand Notice C) Date of Possession (Symbolic)
Mr. Raihan Biswas S/O Rezaul Biswas Biswaspara, Chanderpara, Jalangi, Biswas Sahebarampur, Murshidabad, West Bengal- 742305 Also At: Mouza - Sahebarampur, L.R. Plot No - 8786, L.R. Khatian No - 22022, J.L. No - 33, Under P.O. - Sahebarampur, P.S.-jalangi, ADJR-Domkal, District of Murshidabad, Under Chhapara Gram Panchayat West Bengal- 742305.	A) Rs. 15,65,099.00 due under Loan A/c No. 922030067645291, as on 16-09-2025 (this amount includes interest applied till 01-05-2024) and Rs. 30,746.00 due under Loan A/c No. 922030067645277, as on 16-09-2025, (this amount includes interest applied till 01-05-2024) B) 24.09.2025 C) 06.08.2026

Description of the Mortgaged Property
LL THAT Piece And Parcel Of Land Measuring About 5 Decimals More Or Less, Lying And Situated At Mouza - Sahebarampur, L.R. Plot No - 8786, L.R. Khatian No-22022, J.L. No - 33, Under P.O. - Sahebarampur, P.S.-Jalangi,ADJR-Domkal, In The District of Murshidabad, Under Chhapara Gram Panchayat West Bengal-742305, Along With Building and Structure Standing Thereon.

Name & Address of Borrowers / Guarantors	A) Amount Due as on date B) Date of Demand Notice C) Date of Possession (Symbolic)
1. Mr. Sk Kutubuddin C/O Sk Unis Ali Sitalpur, Nandakumar, Sitalpur, P.O. Sitalpur, Sub Nandakumar, Purba Medinipur, 721632 2. Mrs. Saleha Bibi C/O Sk Unis Ali Sitalpur, Nandakumar, Sitalpur, Purba Medinipur, West Bengal- 721632	A) Rs. 19,49,694.51 due under Loan A/c No. 921030040020139, as on 25-11-2025 (this amount includes interest applied till 05-05-2025) and Rs. 49,062.89 due under Loan A/c No. 921030040020142, as on 25-11-2025, (this amount includes interest applied till 05-05-2025) B) 08.01.2026 C) 06.08.2026

Description of the Mortgaged Property
ALL THAT piece and parcel of land measuring about 8.250 Decimals more or less, lying and situated at Mouza - Binod, J.L. No - 209, L.R. Khatian No - 5271, J.L. No - 71, Under P.S. - Nandakumar & P.O. - Khanohi, S.R.O. - Khanohi, In The District of East Medinipur, West Bengal - 721632, along with building and structure standing thereon. Boundaries as per deed : North - Pond in Plot No. 198, South - Bastu Land in Plot No. 202, East - Kaia Land of Sk Alifuddin, West - Kaia Land of Hasna Bewra.

Name & Address of Borrowers / Guarantors	A) Amount Due as on date B) Date of Demand Notice C) Date of Possession (Symbolic)
1. Mr. Jalal Uddin Dafadar S/O, Musrif Ali Dafadar 2. Mrs. Masrifi Ali Dafadar S/O Toiyab Ali Dafadar Both are Residing At : Dasturhat, Binod, Murshidabad - 742122.	A) Rs. 11,39,979.40 due under Loan A/c No. 921030053980035, as on 24-11-2025 (this amount includes interest applied till 05-05-2025) and Rs. 50,623.73 due under Loan A/c No. 921030053980051, as on 05-11-2025, (this amount includes interest applied till 05-11-2025) B) 12.02.2026 C) 06.08.2026

Description of the Mortgaged Property
ALL THAT piece and parcel of land measuring about 0.4 Decimals More Or Less, Lying And Situated At Mouza - Rajnagar, J.L. No - 68, Plot No - 741, Khatian No. - 1879, Under Ps - Nandakumar and P.O. - Jalpai, In The District of Purba Medinipur, West Bengal - 721652, along with Building and Structure Standing Thereon. Boundaries As Per Deed : North : Plot No. 741, 742, South : Plot No - 754, East : Plot No - 755, West : Plot No - 753.

Name & Address of Borrowers / Guarantors	A) Amount Due as on date B) Date of Demand Notice C) Date of Possession (Symbolic)
1. Mr. Sujay Pantry S/O - Ananta Kumar Pantry Vill - Rajnagar, P.O. - Jalpai, Near Rajnagar High School, Purba Medinipur- 721652 2. Mr. Ananta Kumar Pantry S/O, Jiban Pantry Vill - Rajnagar, P.O. - Jalpai, Near Rajnagar High School, Purba Medinipur, West Bengal - 721652	A) Rs. 27,49,361.52 due under Loan A/c No. 916030060059452, as on 15-02-2026 and Rs. 26,246/- due under Loan A/c No. 916030060059449, as on 15-02-2026 B) 24.02.2026 C) 06.08.2026

Description of the Mortgaged Property
All That Piece And Parcel of Land Measuring About 04 Decimals More Or Less, Lying And Situated At Mouza - Rajnagar, J.L. No - 68, Plot No - 741, Khatian No. - 1879, Under Ps - Nandakumar and P.O. - Jalpai, In The District of Purba Medinipur, West Bengal - 721652, along with Building and Structure Standing Thereon. Boundaries As Per Deed : North : Plot No. 741, 742, South : Plot No - 754, East : Plot No - 755, West : Plot No - 753.

Date : 08.08.2026, Place : West Bengal
Sd/- Authorised Officer, Axis Bank Ltd.

**IN THE NATIONAL COMPANY LAW TRIBUNAL**
KOLKATA BENCH, KOLKATA
C.P.(CAA) No. 60/KB/2026
Connected with
C.A.(CAA) No. 158/KB/2025

In the matter of:
The Companies Act, 2013.
And
Section 230 - 232 and other applicable provisions of the Companies Act, 2013.
And
Dashedba Dealtrade Private Limited, having its registered office at 1447/1, Maduraha Road, Kolkata - 700107 and CIN : U74900WB2013PTC192137
..... Transferor Company 1/Petitioner Company 1
And
Eagle Vincom Private Limited, having its registered office at 111, Park Street, Kolkata-700016 and CIN- U51109WB2008PTC128990
..... Transferor Company 2/Petitioner Company 2
And
Jhilmil Apartments Private Limited, having its registered office at 1447/1, Maduraha Road, Kolkata - 700107 and CIN: U45400WB2013PTC192411
..... Transferor Company/Petitioner Company 3
And
Kaamya Realtors Private Limited, having its registered office at 1447/1, Maduraha Road, Kolkata - 700107 and CIN : U70101WB2008PTC107188
..... Transferor Company/Petitioner Company 4
And
Kallitsh Realcon Private Limited, having its registered office at 1447/1, Maduraha Road, Kolkata- 700107 and CIN: U45400WB2013PTC192408
..... Transferor Company/Petitioner Company 5
And
Lakhtadar Realty Private Limited, having its registered office at 1447/1, Maduraha Road, Kolkata-700107 and CIN: U70102WB2013PTC192106
..... Transferor Company/Petitioner Company 6
And
Landform Private Limited, having its registered office at 111, Park Street, Kolkata-700016 and CIN: U51101WB2008PTC127356
..... Transferor Company/Petitioner Company 7
And
Mangalaya Realities Private Limited, having its registered office at 1447/1, Maduraha Road, Kolkata - 700107 and CIN : U45400WB2013PTC192655
..... Transferor Company/Petitioner Company 8
And
Minerva Commodore Private Limited, having its registered office at 111, Park Street, Kolkata - 700016 and CIN : U51909WB2008PTC127349
..... Transferor Company/Petitioner Company 9
And
Mumchore Realities Private Limited, having its registered office at 1447/1, Maduraha Road, Kolkata - 700107 and CIN : U45206WB2013PTC193051
..... Transferor Company/Petitioner Company 10
And
Nagina Management & Exports Private Limited, having its registered office at 1447/1, Maduraha Road, Kolkata-700107 and CIN : U51909WB1992PTC056219
..... Transferor Company/Petitioner Company 11
And
Noble Vintrade Private Limited, having its registered office at 111, Park Street, Kolkata-700016 and CIN : U51109WB2008PTC128522
..... Transferor Company/Petitioner Company 12
And
Paramarth Properties Private Limited, having its registered office at 1447/1, Maduraha Road, Kolkata-700107 and CIN: U45400WB2013PTC192499
..... Transferor Company/Petitioner Company 13
And
Ratanisidhi Projects Private Limited, having its registered office at 1447/1, Maduraha Road, Kolkata - 700107 and CIN : U45400WB2013PTC192496
..... Transferor Company/Petitioner Company 14
And
Rudraksh Infrabuild Private Limited, having its registered office at 1447/1, Maduraha Road, Kolkata - 700107 and CIN : U45400WB2013PTC192474
..... Transferor Company/Petitioner Company 15
And
Sabhayita Vintrade Private Limited, having its registered office at 1447/1, Maduraha Road, Kolkata - 700107 and CIN : U51909WB1992PTC056219
..... Transferor Company/Petitioner Company 16
And
Sameeksha Constructions Private Limited, having its registered office at 1447/1, Maduraha Road, Kolkata - 700107 and CIN : U45400WB2013PTC192477
..... Transferor Company/Petitioner Company 17
And
Shivparan Infratech Private Limited, having its registered office at 1447/1, Maduraha Road, Kolkata - 700107 and CIN : U45400WB2013PTC192469
..... Transferor Company/Petitioner Company 18
And
Silverline Agencies Private Limited, having its registered office at 111, Park Street, Kolkata - 700016 and CIN : U51909WB2008PTC128993
..... Transferor Company/Petitioner Company 19
And
Sourmy Projects Private Limited, having its registered office at 1447/1, Maduraha Road, Kolkata - 700107 and CIN : U45400WB2013PTC192470
..... Transferor Company/Petitioner Company 20
And
Sound Properties Private Limited, having its registered office at 111, Park Street, Kolkata - 700016 and CIN : U70101WB1991PTC051214
..... Transferor Company/Petitioner Company 21
And
Splash Projects Private Limited, having its registered office at 1447/1, Maduraha Road, Kolkata - 700107 and CIN : U45400WB2013PTC192475
..... Transferor Company/Petitioner Company 22
And
Symbol Suppliers Private Limited, having its registered office at 1447/1, Maduraha Road, Kolkata - 700107 and CIN : U51909WB2008PTC127352
..... Transferor Company/Petitioner Company 23
And
Vinarnma Niran Private Limited, having its registered office at 1447/1, Maduraha Road, Kolkata - 700107 and CIN : U45400WB2013PTC192659
..... Transferor Company/Petitioner Company 24
And
Willpower Realities Private Limited, having its registered office at 1447/1, Maduraha Road, Kolkata - 700107 and CIN : U45400WB2013PTC192468
..... Transferor Company/Petitioner Company 25
And
Oversure Infra Private Limited, having its registered office at 1447/1, Maduraha Road, Kolkata - 700107 and CIN : U45400WB2013PTC192473
..... Transferor Company/Petitioner Company 26

Name & Address of Borrowers / Guarantors	A) Amount Due as on date B) Date of Demand Notice C) Date of Possession (Symbolic)
1. Mr. Basudev De S/O Brajanandan De 2. Mr. Brajananda Dey S/O Balam Dey 3. Mrs. Arpita Karmakar W/O Basudev De All Residing At : Vill. Amdol, Murari, P.O. Amdol, P.S. Murari, Near Durga Amdol, Dist. Birbhum, West Bengal, Pin 731219	A) Rs. 25,61,986.55 due under Loan A/c No. 924030030440353, as on 16-02-2026 (this amount includes interest applied till 05-09-2025) and Rs. 47,428.65 due under Loan A/c No. 924030030440379, as on 16-02-2026 (this amount includes interest applied till 05-05-2025) B) 04.03.2026 C) 06.08.2026

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1. Mr. Mustaque Ahmed S/O, Abdul Latif 2. Mrs. Salma Parvin W/O, Mustaque Ahmed Both are Residing At : Gobindapur, Majhira, Murshidabad, 742405.	A) Rs. 34,00,460.55 due under Loan A/c No. 922030021128969, as on 05-05-2025 (this amount includes interest applied till 05-05-2025) and Rs. 48,274.65 due under Loan A/c No. 922030021128972, as on 05-05-2025, (this amount includes interest applied till 05-05-2025) B) 12.02.2026 C) 06.08.2026

Description of the Mortgaged Property
ALL THAT piece and parcel of land measuring about 7.830 Decimals more or less, lying and situated at Mouza - Jadupur, J.L. No - 55, Plot No - 77, L.R. Khatian No - 3001, within the jurisdiction of Police Station - Behnampore Town, In the District of Murshidabad, along with building and structure standing thereon.

Name & Address of Borrowers / Guarantors	A) Amount Due as on date B) Date of Demand Notice C) Date of Possession (Symbolic)
Mr. Raihan Biswas S/O Rezaul Biswas Biswaspara, Chanderpara, Jalangi, Biswas Sahebarampur, Murshidabad, West Bengal- 742305 Also At: Mouza - Sahebarampur, L.R. Plot No - 8786, L.R. Khatian No - 22022, J.L. No - 33, Under P.O. - Sahebarampur, P.S.-jalangi, ADJR-Domkal, District of Murshidabad, Under Chhapara Gram Panchayat West Bengal- 742305.	A) Rs. 15,65,099.00 due under Loan A/c No. 922030067645291, as on 16-09-2025 (this amount includes interest applied till 01-05-2024) and Rs. 30,746.00 due under Loan A/c No. 922030067645277, as on 16-09-2025, (this amount includes interest applied till 01-05-2024) B) 24.09.2025 C) 06.08.2026

Description of the Mortgaged Property
LL THAT Piece And Parcel Of Land Measuring About 5 Decimals More Or Less, Lying And Situated At Mouza - Sahebarampur, L.R. Plot No - 8786, L.R. Khatian No-22022, J.L. No - 33, Under P.O. - Sahebarampur, P.S.-Jalangi,ADJR-Domkal, In The District of Murshidabad, Under Chhapara Gram Panchayat West Bengal-742305, Along With Building and Structure Standing Thereon.

Name & Address of Borrowers / Guarantors	A) Amount Due as on date B) Date of Demand Notice C) Date of Possession (Symbolic)
1. Mr. Sk Kutubuddin C/O Sk Unis Ali Sitalpur, Nandakumar, Sitalpur, P.O. Sitalpur, Sub Nandakumar, Purba Medinipur, 721632 2. Mrs. Saleha Bibi C/O Sk Unis Ali Sitalpur, Nandakumar, Sitalpur, Purba Medinipur, West Bengal- 721632	A) Rs. 19,49,694.51 due under Loan A/c No. 921030040020139, as on 25-11-2025 (this amount includes interest applied till 05-05-2025) and Rs. 49,062.89 due under Loan A/c No. 921030040020142, as on 25-11-2025, (this amount includes interest applied till 05-05-2025) B) 08.01.2026 C) 06.08.2026

Description of the Mortgaged Property
ALL THAT piece and parcel of land measuring about 8.250 Decimals more or less, lying and situated at Mouza - Binod, J.L. No - 209, L.R. Khatian No - 5271, J.L. No - 71, Under P.S. - Nandakumar & P.O. - Khanohi, S.R.O. - Khanohi, In The District of East Medinipur, West Bengal - 721632, along with building and structure standing thereon. Boundaries as per deed : North - Pond in Plot No. 198, South - Bastu Land in Plot No. 202, East - Kaia Land of Sk Alifuddin, West - Kaia Land of Hasna Bewra.

Name & Address of Borrowers / Guarantors	A) Amount Due as on date B) Date of Demand Notice C) Date of Possession (Symbolic)
1. Mr. Jalal Uddin Dafadar S/O, Musrif Ali Dafadar 2. Mrs. Masrifi Ali Dafadar S/O Toiyab Ali Dafadar Both are Residing At : Dasturhat, Binod, Murshidabad - 742122.	A) Rs. 11,39,979.40 due under Loan A/c No. 921030053980035, as on 24-11-2025 (this amount includes interest applied till 05-05-2025) and Rs. 50,623.73 due under Loan A/c No. 921030053980051, as on 05-11-2025, (this amount includes interest applied till 05-11-2025) B) 12.02.2026 C) 06.08.2026

Description of the Mortgaged Property
ALL THAT piece and parcel of land measuring about 0.4 Decimals More Or Less, Lying And Situated At Mouza - Rajnagar, J.L. No - 68, Plot No - 741, Khatian No. - 1879, Under Ps - Nandakumar and P.O. - Jalpai, In The District of Purba Medinipur, West Bengal - 721652, along with Building and Structure Standing Thereon. Boundaries As Per Deed : North : Plot No. 741, 742, South : Plot No - 754, East : Plot No - 755, West : Plot No - 753.

Name & Address of Borrowers / Guarantors	A) Amount Due as on date B) Date of Demand Notice C) Date of Possession (Symbolic)
1. Mr. Sujay Pantry S/O - Ananta Kumar Pantry Vill - Rajnagar, P.O. - Jalpai, Near Rajnagar High School, Purba Medinipur- 721652 2. Mr. Ananta Kumar Pantry S/O, Jiban Pantry Vill - Rajnagar, P.O. - Jalpai, Near Rajnagar High School, Purba Medinipur, West Bengal - 721652	A) Rs. 27,49,361.52 due under Loan A/c No. 916030060059452, as on 15-02-2026 and Rs. 26,246/- due under Loan A/c No. 916030060059449, as on 15-02-2026 B) 24.02.2026 C) 06.08.2026

Description of the Mortgaged Property
All That Piece And Parcel of Land Measuring About 04 Decimals More Or Less, Lying And Situated At Mouza - Rajnagar, J.L. No - 68, Plot No - 741, Khatian No. - 1879, Under Ps - Nandakumar and P.O. - Jalpai, In The District of Purba Med

